

Assistance to Rashtriya Mahila Kosh

5053. SHRI A. SIDDARAJU : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of Non-Governmental and social welfare organisation in Karnataka received assistance for helping

poor and the needy women from Rashtriya Mahila Kosh during 1997-98; and

(b) the assistance given to Chamarajanagar Lok Sabha Constituency for this purpose?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) and (b) A statement is attached.

Statement

Statement showing the position of Loans sanctioned by RMK. in Karnataka State, Distt.-wise, during 1997-98

RMK Main Scheme

S. No.	State/Distt.	Name and Address of NGO	No. of Borrowers (Approx.)	Credit Limit Sanctioned			Amount Released		
				ST	MT	Total	ST	MT	Total
1	2	3	4	5	6	7	8	9	10
Karnataka									
1.	(a) Chitradurga	Gramina Abhivrudhi Mathu Adhyayana Kendra Trust, Vani Nilaya III Cross V.P. Extension Chitradurga	600	15.000	5.000	20.000	10.000	0.000	10.000
2.		Shri Shakthi Mahila Mandali Behind Shakthi Hills Guttur Colony, Harihar, Guttur Chitradurga	250	8.000	2.000	10.000	4.000	1.000	5.000
3.		Sri Maitri Mahila Mandali Doddabathi P.O. Davangere Tq. Chitradurga	250	8.000	2.000	10.000	4.000	1.000	5.000
4.	(b) Mysore	The Organisation for the Development of People "Pragathi", Bannimantap 'B' Layout Mysore	420	12.000	3.000	15.000	0.000	0.000	0.000
5.		Pragathi, Mysore 570, E-Block, 16th Main J.P. Nagar, Mysore	0	0.000	0.000	0.000	3.000	0.000	3.000
6.		Sumana P.B. No. 5, Siddarathanagar Mysore	300	10.000	0.000	10.000	0.000	0.000	0.000
Subtotal			1820	53.000	12.000	65.000	21.000	2.000	23.000

1	2	3	4	5	6	7	8	9	10
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*Revolving Fund Scheme***Karnataka**

1.	(a) Mysore	The Organisation for Development of People, Mysore	2000	20.000	0.000	20.000	0.000	0.000	0.00
Subtotal			2000	20.000	0.000	20.000	0.000	0.000	0.00

Karnataka

1.	(a) Bangalore	Sri Shatha Shrunga Vidya Samaste Kamakshipalya Magadi Main Road, Near Check Post Bangalore	80	2.000	0.000	2.000	0.000	0.000	0.000
2.	(b) Kolar Distt.	Community Action for Social Education Society, Illrd Cross, Opp. St. Teresa's High School, Robertsonpet, K.G.F. Kolar Distt.	80	2.000	0.000	2.000	0.000	0.000	0.000
Subtotal			160	4.000	0.000	4.000	0.000	0.000	0.000

*SH6 Development Scheme***Karnataka**

1.	(a) Chitradurga	Sri Maitri Mahila Mandali Doddabathi P.O. Devangere Tq. Chitradurga	0	0.000	0.000	0.000	1.000	0.000	1.000
2.		Shri Shakti Mahila Mandali Behind Shakti Hills Guttur Colony, Harihar, Guttur Chitradurga	0.	0.000	0.000	0.000	1.000	0.000	1.000
Subtotal			0	0.000	0.000	0.000	2.000	0.000	2.000

* Assistance of Rs. 1.00 lakh per. NGO is given for formation of 25 SHGs.

[Translation]

Deaths due to Poisoning

5054. SHRI SHAILENDRA KUMAR : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Delhi Police have any laboratory to test the deaths due to poisoning in Delhi; and

(b) if not, the steps being taken by the Government to provide laboratory to Delhi Police?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) Delhi Police does not at present have any laboratory of their own. However, the cases in which the death is suspected to have been caused by consuming poison are referred by Delhi Police to the